

National Company Law Tribunal
Allahabad Bench
Allahabad

46(ND)/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016.

NAME OF THE COMPANY: Ramnish Kumar Sharma

Vs.

M/s D.R. John's Lab Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1	Rajan Raj	Advocate for Petitioner		
2	Witthia A	Witthia Law offices		

Order dated 19.08.2016

C.P. No. 46 (ND)/2011 Ramnish Kumar Sharma Vs. m/s D.R.
John's Lab Pvt. Ltd.

Learned Counsel for petitioner submits that the Registered Office of the Company is located at Delhi. There is no application filed before Principal Bench for transfer of the case to Delhi. The party is at liberty to take steps in the direction. However, the matter is ordered to be listed on 15.09.2016 for final hearing.

List the matter on 15.09.2016.


SH. VSR AVADHANI (Judicial Member)

Dated 19.08.2016